

**WP(CRL). No. 13 of 2013**

**10.12.2013**

**HON'BLE THE CHIEF JUSTICE**

Shri. R.Kar, Advocate, present for the petitioners.

Shri N.D.Chullai, Sr. Govt. Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed 4(four) weeks' time to file the counter affidavit.

List this case after 4(four) weeks.

**CHIEF JUSTICE**

S.Rynjah

**WP(C) No. 94 of 2013**

**10.12.2013**

**HON'BLE THE CHIEF JUSTICE**

None present for the parties probably due to the Bandh call given by certain sections of the public.

List this case after 3(three) weeks.

**CHIEF JUSTICE**

S.Rynjah

**WP(C) No. 212 of 2013**

**10.12.2013**

**HON'BLE THE CHIEF JUSTICE**

None present for the parties probably due to the Bandh call given by certain sections of the public.

List this case after 3(three) weeks.

**CHIEF JUSTICE**

S.Rynjah

**WP(C) No. 233 of 2013**

**10.12.2013**

**HON'BLE THE CHIEF JUSTICE**

None present for the parties probably due to the Bandh call given by certain sections of the public.

List this case after 3(three) weeks.

**CHIEF JUSTICE**

S.Rynjah

**WP(C) No. 271 of 2013**

**10.12.2013**

**HON'BLE THE CHIEF JUSTICE**

None present for the parties probably due to the Bandh call given by certain sections of the public.

List this case after 3(three) weeks.

**CHIEF JUSTICE**

S.Rynjah

**WP(C) No. 281 of 2013**

**10.12.2013**

**HON'BLE THE CHIEF JUSTICE**

None present for the parties probably due to the Bandh call given by certain sections of the public.

List this case after 3(three) weeks.

**CHIEF JUSTICE**

S.Rynjah

**WP(C) No. 316 of 2013**

**10.12.2013**

**HON'BLE THE CHIEF JUSTICE**

None present for the parties probably due to the Bandh call given by certain sections of the public.

List this case after 3(three) weeks.

**CHIEF JUSTICE**

S.Rynjah

**WP(C) No. 365 of 2012**

**10.12.2013**

**HON'BLE THE CHIEF JUSTICE**

None present for the parties probably due to the Bandh call given by certain sections of the public.

List this case after 3(three) weeks.

**CHIEF JUSTICE**

S.Rynjah

**WP(C) No. 367 of 2013**

**10.12.2013**

**HON'BLE THE CHIEF JUSTICE**

Shri. R.Kar, Advocate, present for the petitioner.

Shri N.D.Chullai, Sr. Govt. Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed 2(two) weeks' time to file the counter affidavit.

List this case after 2(two) weeks.

**CHIEF JUSTICE**

S.Rynjah